

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3302
TO BE ANSWERED ON 09.12.2019**

EMPLOYEES PENSION SCHEME

**3302. SHRI GAJANAN KIRTIKAR:
SHRI PRATAPRAO JADHAV:
SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI SUDHEER GUPTA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that Koshiyari Committee has suggested to give minimum pension of Rs. 3000 and Dearness Allowance to employees of 186 business organizations who are covered under Employees Pension Scheme and if so, the details thereof and the present status of its implementation;**
- (b) whether the Government has received representations from various Labour Unions and demand of employees for a minimum pension of Rs. 9000 + DA as per index is considered/being considered by the Committee;**
- (c) if so, the details thereof and the response of the Government in this regard;**
- (d) whether any other demand of various Labour Unions like concession in public transport at the age of retirement etc. of the pensioners have been considered by the Government and if so, the details thereof and if not, the reasons therefor; and**
- (e) whether the Hon'ble Supreme Court of India has given any decision in favour of pensioners on the said matter in 2017 and if so, the details thereof along with the steps taken/being taken by the Government for implementing the report?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Due to financial constraints in increase in Government share under Employees' Pension Scheme (EPS), 1995 and to maintain sustainability of the Employees' Pension Fund, the recommendations of the Koshiyari Committee for minimum pension of Rs. 3,000/- per month and dearness allowance have not been accepted. However, the Government has started providing a minimum pension of Rs. 1,000/- per month to the pensioners under EPS, 1995 from 01.09.2014.

(b) to (d): Representations are received from individual EPS, 1995 pensioners as well as pensioners associations demanding, inter-alia, increase of minimum pension and to link the monthly pension with cost of living index. These representations/demands are considered keeping in view sustainability of Pension Fund.

(e): No, Sir.
